

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH
(CIRCUIT AT PORT BLAIR)**

No. O.A. 351/00299/2018

Date of order: 26.02.2018

Present: Hon'ble Mr. V. Ajay Kumar, Judicial Member

**Shri Maheshwar Das
S/o Late Jageshwar Das
Working as Junior Engineer (Civil)
Construction Division, No.1
APWD, Port Blair – 744101**

-----Applicants

-Versus-

- 1. The Union of India
Through the secretary
Ministry of Urban Development & Poverty Alleviation,
Room Number – 206 C, Maulana Azad Road,
Nirman Bhawan, Delhi – 110108.**
- 2. The Chief Secretary,
Andaman and Nicobar Administration,
Secretariat,
Port Blair – 744101.**
- 3. The Principal Secretary (PWD)
Andaman and Nicobar Administration,
Secretariat
Port Blair – 744101.**
- 4. The Chief Engineer,
Andaman Public Works Department,
Nirman Bhawan,
Port Blair – 744101**

---Respondents

For the Applicant : Ms. D. Sarkar, Counsel

For the Respondents : None

W. D. Sarkar

O R D E R (Oral)

Per Mr. V. Ajay Kumar, Judicial Member:

Heard the Ld. Counsel for the applicant.

2. The applicant, a Junior Engineer (Civil), under the respondents, A&N Administration, filed the O.A., seeking the following relief:-

"(i) An order be passed directing the respondent authorities for grant of second financial up-gradation on completion of requisite regular service 19.12.2009 with all consequential benefits within time frame."

3. It is also submitted that the applicant made a number of representations ventilating his grievances to the respondents vide Annexure A-5 representation dated 31.3.2015 which was also forwarded to the respondents. However, no orders have been passed thereon till date.

4. In the circumstances, the O.A. is disposed of without going into the other merits of the case by directing the respondents to consider Annexure A-5 representation dated 31.3.2015 of the applicant and to pass appropriate speaking and reasoned orders within 90 days from the date of receipt of a copy of this order, in accordance with law. No costs.

5. Let a copy of the O.A. be enclosed to this order.

(V. Ajay Kumar)
Judicial Member

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